

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. I.A. 1002/2022  
IN  
C.P.(IB)-236(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Shreem Corporation Ltd -RP of Shreem  
Corporation Ltd.

V/s.

The Ruby Mills Limited

SECTION 7 OF IBC, 2016

---

**ORDER**

1. Adv. Abdullah Bharmal appearing for the Resolution Professional and Adv. Tejas Popat appearing for the Respondent are present.
2. Counsel appearing for the Respondent bring to our notice order passed by the Hon'ble Supreme Court dated 01.04.2023 wherein the Hon'ble Supreme Court had directed to maintain status quo in Civil Appeal No. 2085/2023. He further brings to our notice latest order of the Hon'ble Supreme Court wherein the matter is heard and reserved for order.
3. In view of the same, list this matter on **06.11.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)